

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.No.446/2003 in O.A.No.374/2003

Tuesday, this the 3rd day of February, 2004

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri S. K. Naik, Member (A)

J.P.N.Singh
Assistant Director (Hort.)
Division No.VI
I.P.Bhawan, New Delhi
(By Advocate: Shri K.B.S.Rajan)

..Applicant

Versus
Shri K.N.Aggarwal
Director General of Works
CPWD, Nirman Bhawan
New Delhi
(By Advocate: Shri S.M.Arif)

..Respondent

O R D E R (ORAL)

Shri Kuldip Singh:

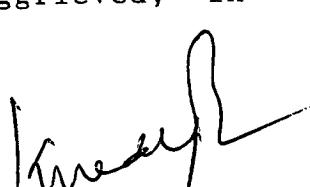
Heard both the learned counsel.

2. The respondents have placed on record the counter reply stating therein that the representation of the applicant, as directed by this Tribunal on 19.2.2003 while disposing of the OA, has been disposed of.

3. In the circumstances, CP does not survive and is accordingly dismissed. However, the applicant is at liberty to approach this Tribunal, if so aggrieved, in accordance with law.

Naik
(S.K. Naik)

Member (A)


(Kuldip Singh)
Member (J)

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